

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/ (IB)/2017
NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD
NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. V. G N E S H

counsel for petitioner

A. Vignesh

T. V. Sekar

Counsel for Respondent

T. V. Sekar

ORDER

Counsel representing both the parties are present and stated that the matter has been settled and sought time for filing the joint memo of compromise as the respondent is in Mumbai. Considering their request, I am inclined to grant time for filing the joint memo of compromise. Put up on 28.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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